

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-47-2020

Melvin Francis Da Silva **...Applicant**

Versus

State of Goa and Ors. **.... Respondents.**

Shri Surendra G. Dessai, Senior Advocate with Shri Virendra Parshekar, Advocate for the Applicant.

Shri Amey Sinai Kakodkar, Advocate for the Petitioner.

Shri Devidas J. Pangam, Advocate General with Shri Manish Salkar, Government Advocate, for Respondents No.1 to 4.

Shri Devidas Pangam, Advocate General with Shri S. P. Munj, Additional Government Advocate for the Respondent No.5.

Shri Nikhil Vaze, Advocate for the Respondent No.6.

Shri A. D. Bhohe, Advocate for the Respondent No.7.

**Coram : NUTAN D. SARDESSAI &
M. S. JAWALKAR, JJ.**

Date : 14th August, 2020.

P.C.:

In view of the paucity of time and the urgency

otherwise spelt out in the matter, list the matter for hearing on 27.08.2020.

M. S. Jawalkar, J.

Nutan D. Sardesai, J.

msr.